NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

109. C.P.(IB)-443(MB)/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)

SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **06.03.2024**

NAME OF THE PARTIES: IIFL Home Finance Limited

V/s.

RMB Event Management Private Limited

SECTION 7 OF IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Due to paucity of time, the matter could not be heard. List on **18.04.2024.**

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

Sd/-
LAKSHMI GURUNG
Member (Judicial)

---Rajeev---